

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 297
TO BE ANSWERED ON 04.08.2017

MATERNITY BENEFIT PROGRAMME

*297. SHRI MD. BADARUDDOZA KHAN:
SHRI VISHNU DAYAL RAM:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of child births and the number of children died during delivery during the last three years, State/UT and gender-wise;
- (b) whether Government has implemented any Maternity Benefit Programme for providing payment of ₹ 6000 to Pregnant Women and Lactating Mothers, if so, the salient features thereof including cost sharing pattern of the programme and funds required for the purpose;
- (c) the funds allocated/released and utilised during each of the last three years and the current year;
- (d) the number of beneficiaries under the programme since its inception, State/UT and year-wise; and
- (e) the monitoring mechanism put in place by the Government to ensure that the benefits of the programme reach the beneficiaries in a timely manner?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to part (a) to (e) of the Lok Sabha Starred Question No. 297 for answer on 04.08.2017 raised by Shri Md. Badaruddoza Khan and Shri Vishnu Dayal Ram regarding Maternity Benefit Programme

- (a): As per the National Health Management System (HMIS), the number of live births and number of still births during the last three years are at **Annexure-I** and **Annexure-II** respectively. Gender-wise disaggregated data is not collected at national level.
- (b): The Government of India has approved Pan-India implementation of Pradhan Mantri Matru Vandana Yojana (PMMVY) with effect from 01.01.2017. PMMVY envisages payment of maternity benefits of ₹ 5,000/- in beneficiary's bank/post office account in three instalments at the stage of early registration of pregnancy, after six months of pregnancy with at least one antenatal check-up and registration of child birth & completion of first cycle of immunisation of the child. The eligible beneficiary is to receive the remaining cash incentive as per approved norms towards Maternity Benefit under Janani Suraksha Yojana (JSY) after institutional delivery so that on an average, a woman gets ₹ 6000/-. The salient features of the PMMVY is at **Annexure-III**.
- The PMMVY is Centrally Sponsored Scheme under which the cost sharing ratio between the Centre and the States & UTs with Legislature is 60:40, for eight North-Eastern States & three Himalayan States, it is 90:10 and 100% Central assistance for Union Territories without Legislature.
- (c): Prior to introduction of PMMVY, the Ministry of Women and Child Development was implementing a Maternity Benefit Programme (erstwhile Indira Gandhi Matritva Sahyog Yojana) for pregnant women and lactating mothers on pilot basis in 53 selected districts across the country. The State/UT-wise and year-wise details of funds released and utilisation reported under the programme during the last three years is at **Annexure-IV**. So far, no fund has been released under the PMMVY during the current financial year of 2017-18.
- (d): The number of beneficiaries covered under the programme since its inception during the year 2010-11 is at **Annexure-V**.
- (e): Under PMMVY all the payments to beneficiaries are to be made to the Bank/Post Office account of the beneficiary in the Direct Benefit Transfer (DBT) mode which will be recorded on Central Management Information System (MIS) and monitored at various levels. Beside this the Committees at Village, Block, District, State/UT and National level will regularly monitor the scene.

Statement referred to in reply to part (a) of the Lok Sabha Starred Question No. 297 for answer on 04.08.2017 raised by Shri Md. Badaruddoza Khan and Shri Vishnu Dayal Ram regarding Maternity Benefit Programme

State/UT-wise and Year-wise number of live births reported during the last three years

Sl. No.	Name of the State/UTs	Total Number of reported live births Source- HMIS Report		
		2016-17	2015-16	2014-15
1	A & N Islands	3,966	4,692	5,197
2	Andhra Pradesh	7,15,480	8,05,572	6,51,919
3	Arunachal Pradesh	16,734	16,775	16,561
4	Assam	6,05,564	6,17,367	6,12,883
5	Bihar	20,38,453	20,34,753	19,87,825
6	Chandigarh	28,505	28,032	26,254
7	Chhattisgarh	4,61,221	4,83,375	5,00,557
8	Dadra & Nagar Haveli	8,107	9,092	9,081
9	Daman & Diu	3,506	3,614	3,732
10	Delhi	2,66,216	2,67,974	2,62,900
11	Goa	17,485	18,963	17,974
12	Gujarat	11,52,327	12,42,156	11,64,486
13	Haryana	4,58,337	4,96,659	5,13,367
14	Himachal Pradesh	76,329	92,461	94,525
15	Jammu & Kashmir	1,97,917	1,90,185	1,93,748
16	Jharkhand	7,12,958	6,78,992	6,33,340
17	Karnataka	9,11,888	9,06,613	8,92,339
18	Kerala	4,01,449	4,77,139	4,90,794
19	Lakshadweep	714	852	688
20	Madhya Pradesh	13,46,875	14,11,362	13,56,355
21	Maharashtra	15,20,111	16,65,831	17,52,350
22	Manipur	39,576	39,640	40,749
23	Meghalaya	81,927	85,814	84,857
24	Mizoram	18,399	19,945	21,819
25	Nagaland	19,754	21,663	22,064
26	Odisha	5,56,672	6,71,548	6,96,009
27	Puducherry	36,954	41,028	41,153
28	Punjab	3,76,787	3,90,955	4,05,801
29	Rajasthan	12,51,407	13,89,258	14,17,729
30	Sikkim	6,332	7,703	7,965
31	Tamil Nadu	8,13,762	9,21,035	9,70,472
32	Telangana	4,29,455	6,01,443	5,51,560
33	Tripura	48,184	50,276	50,949
34	Uttar Pradesh	36,48,965	40,00,710	37,33,085
35	Uttarakhand	1,39,141	1,47,784	1,56,845
36	West Bengal	12,87,852	13,52,404	13,78,357
	All India	1,96,99,309	2,11,93,665	2,07,66,289

Statement referred to in reply to part (a) of the Lok Sabha Starred Question No. 297 for answer on 04.08.2017 raised by Shri Md. Badaruddoza Khan and Shri Vishnu Dayal Ram regarding Maternity Benefit Programme

State/UT-wise and Year-wise number of still births reported during the last three years

Sl. No.	Name of the State/UTs	Total Number of reported Still Births Source- HMIS Report		
		2016-17	2015-16	2014-15
1	A & N Islands	88	139	156
2	Andhra Pradesh	6,809	8,704	9,812
3	Arunachal Pradesh	265	274	266
4	Assam	13,069	13,334	14,185
5	Bihar	26,050	28,656	32,545
6	Chandigarh	882	906	773
7	Chhattisgarh	10,427	11,540	11,901
8	Dadra & Nagar Haveli	239	174	72
9	Daman & Diu	36	39	37
10	Delhi	5,038	5,028	4,465
11	Goa	210	348	336
12	Gujarat	14,994	15,958	17,053
13	Haryana	7,034	7,286	7,356
14	Himachal Pradesh	1,109	1,544	1,404
15	Jammu & Kashmir	4,122	3,538	4,154
16	Jharkhand	9,645	8,948	9,575
17	Karnataka	10,214	10,545	10,459
18	Kerala	1,805	2,104	2,099
19	Lakshadweep	14	12	13
20	Madhya Pradesh	23,561	24,994	23,591
21	Maharashtra	16,538	18,492	19,421
22	Manipur	266	189	208
23	Meghalaya	1,749	1,867	1,856
24	Mizoram	174	202	219
25	Nagaland	330	360	380
26	Odisha	13,404	16,224	17,736
27	Puducherry	534	641	751
28	Punjab	5,948	5,925	6,254
29	Rajasthan	22,219	25,696	26,719
30	Sikkim	131	130	130
31	Tamil Nadu	5,389	5,287	8,864
32	Telangana	4,569	7,999	7,971
33	Tripura	898	879	951
34	Uttar Pradesh	53,061	50,774	49,131
35	Uttarakhand	1,924	2,110	2,466
36	West Bengal	21,147	22,102	23,000
	All India	2,83,892	3,02,948	3,16,337

Statement referred to in reply to part (b) of the Lok Sabha Starred Question No. 297 for answer on 04.08.2017 raised by Shri Md. Badaruddoza Khan and Shri Vishnu Dayal Ram regarding Maternity Benefit Programme**Salient features of the Pradhan Mantri Matru Vandana Yojana (PMMVY)**

- (i) The maternity benefit, are available to a woman for the first living child of family subject to fulfilment of conditionalities. All the pregnant women and lactating mothers in regular employment with Central Government or State Governments or Public Sector Undertakings or those who are in receipt of similar benefits under any law for the time being in force, are excluded.
- (ii) The conditionalities and number of instalments under PMMVY are as under:

Cash Transfer	Conditions	Amount in Rupees
First Installment	• Early Registration of Pregnancy	1,000/-
Second Installment	• Received at least one antenatal Check-up (after 6 months of pregnancy)	2,000/-
Second Installment	• Child birth is registered • Child has received first cycle of BCG, OPV, DPT and Hepatitis-B or its equivalent/substitute	2,000/-

- (iii) Mother and Child Protection Card (MCP) Card is the verification tool for verification of fulfillment of conditionalities.
- (iv) Early registration of pregnancy has been considered as registration of pregnancy within 150 days from the date of her Last Menstrual Period (LMP) and duly recorded on MCP Card.
- (v) All Pregnant Women who have registered their pregnancy for the first child in family on or after 01.01.2017 are eligible for getting benefit under the programme. For this purpose, LMP for the women should be on or after 01.04.2016 and date of birth of the child should be on or after 01.01.2017. However, such beneficiaries will get maternity benefits in respect of the condition(s) which have been fulfilled on or after 01.01.2017.
- (vi) The funds to the beneficiaries under PMMVY will be transferred directly to their Bank/Post Office account in Direct Benefit Transfer Mode.
- (vii) If a beneficiary delivers twins/triplet/quadruplet, it will be counted as first live child in the family.
- (viii) A beneficiary can apply, at any point of time but not later than two years of pregnancy.
- (ix) The Aadhaar Card of beneficiary and her husband shall be captured. The beneficiaries have to submit identification details as per Section 7 of Aadhaar Act 2016. The States of Assam, Meghalaya and Jammu & Kashmir are exempted from this.
- (x) The grants-in-aid will be transferred in ESCROW Account as well as State/UT treasury for different components of the scheme. For the maternity benefit component (Conditional Cash Transfer of ₹ 5,000/-) under PMMVY is to be transferred to the Escrow Account of the States/UTs to be maintained at State/UT level. For the remaining components such as setting up of State and District PMMVY Cells, Training & Capacity Building of stake holders, Information, Education and Communication (IEC) Material, Flexi Fund etc. is to be routed through State/UT's Treasury Account. This has been done to maintain transparency in accounts and proper monitoring of implementation of the programme.
- (xi) The beneficiaries of erstwhile Maternity Benefit Programme can also avail maternity benefits for remaining amount on fulfilment of eligibility and conditionalities under PMMVY.
- (xii) At the Centre, the scheme is being implemented by Ministry of Women and Child Development. The States/UTs have option to implement the scheme either through Women & Child Development Department/Social Welfare Department or through Health & Family Welfare Department.

Statement referred to in reply to part (c) of the Lok Sabha Starred Question No. 297 for answer on 04.08.2017 raised by Shri Md. Badaruddoza Khan and Shri Vishnu Dayal Ram regarding Maternity Benefit Programme

State/UT-wise and year-wise details of funds released and utilisation reported under the Maternity Benefit Programme (erstwhile Indira Gandhi Matritva Sahyog Yojana) during the last three years

Sl. No.	Name of the States/UTs	2014-15 (Rupees in Lakh)		2015-16 (Rupees in Lakh)		2016-17 (Rupees in Lakh)	
		Funds released	Utilisation reported	Funds released	Utilisation reported	Funds released	Utilisation reported
1	Andhra Pradesh	3004.65	2100.90	1502.32	318.01	Not Released*	NR
2	Arunachal Pradesh	41.49	41.49	20.74	20.74	17.44	0.00
3	Assam	1744.74	NR	872.38	NR	Not Released*	NR
4	Bihar	4862.81	2747.60	2431.40	0.00	Not Released*	347.11
5	Chhattisgarh	859.86	1081.75	429.94	1371.41	Not Released*	NR
6	Goa	164.30	257.60	82.16	144.09	75.37	25.37
7	Gujarat	1504.88	1611.16	1090.90	1021.49	1056.20	627.14
8	Haryana	Not Released*	216.42	171.82	119.68	19.96	162.23
9	Himachal Pradesh	295.19	180.56	537.11	330.03	Not Released*	339.50
10	Jammu & Kashmir	522.38	NR	261.20	379.51	28.59	NR
11	Jharkhand	Not Released*	331.26	17.32	229.32	50.00	NR
12	Karnataka	Not Released*	1203.03	894.95	781.75	1306.96	NR
13	Kerala	934.59	567.47	515.60	499.91	Not Released*	374.08
14	Madhya Pradesh	3627.44	2909.29	2358.21	1164.83	Not Released*	2987.50
15	Maharashtra	2838.51	2663.22	1419.26	1641.43	2090.99	NR
16	Manipur	Not Released*	NR	Not Released*	NR	Not Released*	NR
17	Meghalaya	Not Released*	0.00	26.96	NR	Not Released*	NR
18	Mizoram	19.39	19.39	9.70	9.70	Not Released*	NR
19	Nagaland	56.90	56.90	28.46	28.46	Not Released*	NR
20	Odisha	1796.57	1788.41	1606.61	1370.77	1120.64	1061.36
21	Punjab	Not Released*	418.59	33.10	NR	Not Released*	NR
22	Rajasthan	3640.40	2156.69	1820.20	2678.15	Not Released*	232.81
23	Sikkim	24.12	24.80	12.06	4.69	11.64	0.60
24	Tamil Nadu	2241.40	2405.76	1837.75	1419.05	1393.09	1354.09
25	Telangana	1877.78	1877.78	938.90	469.45	169.66	NR
26	Tripura	209.70	73.16	479.83	172.11	Not Released*	115.24
27	Uttar Pradesh	Not Released*	99.11	47.64	0.00	Not Released*	NR
28	Uttarakhand	570.58	516.34	1182.74	343.96	Not Released*	NR
29	West Bengal	3016.90	2072.68	1508.46	1317.95	40.86	1253.53
30	Delhi	371.42	412.75	929.70	461.67	Not Released*	NR
31	Andaman & Nicobar Islands	44.35	44.30	72.67	70.71	119.43	0.45
32	Puducherry	24.58	45.63	29.50	NR	Not Released*	NR
33	Chandigarh	Not Released*	32.80	162.37	12.35	Not Released*	NR
34	Daman & Diu	18.70	5.56	9.34	13.97	Not Released*	NR
35	Dadra & Nagar Haveli	Not Released*	0.00	5.62	NR	42.12	NR
36	Lakshadweep	Not Released*	NR	Not Released*	NR	148.45	NR
	Total	34313.63	27962.40	23346.92	16395.19	7691.40	8881.01

* No funds released due to availability of unspent balance of previous years for implementation of the scheme.

NR – Not Reported.

Statement referred to in reply to part (d) of the Lok Sabha Starred Question No. 297 for answer on 04.08.2017 raised by Shri Md. Badaruddoza Khan and Shri Vishnu Dayal Ram regarding Maternity Benefit Programme

State/UT-wise and year-wise number of beneficiaries covered under the Maternity Benefit Programme (erstwhile Indira Gandhi Matritva Sahyog Yojana) during the years 2010-11 to 2016-17

Sl. No.	States/UTs	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17 as on 31.07.2017
1	Andhra Pradesh	0	17364	65762	72988	49196	6768	NR
2	Arunachal Pradesh	0	1270	270	276	612	334	NR
3	Assam	0	0	13865	46663	NR	NR	NR
4	Bihar	0	26171	75669	60733	52617	NR	19284
5	Chhattisgarh	NR	6295	13613	11639	NR	NR	NR
6	Goa	0	0	3612	861	3958	3113	2171
7	Gujarat	NR	24169	26226	22982	27309	27812	16508
8	Haryana	0	3760	2483	2915	4200	3843	2538
9	Himachal Pradesh	NR	3884	1780	2654	4198	6126	5614
10	Jammu & Kashmir	NR	7873	10767	7246	17659	6585	NR
11	Jharkhand	0	9247	7417	8700	8815	7576	NR
12	Karnataka	0	21780	29069	26141	23342	26933	NR
13	Kerala	NR	15280	31962	27025	13947	12288	9321
14	Madhya Pradesh	0	73865	66431	46494	55496	51268	68789
15	Maharashtra	0	13897	47071	46809	50238	42752	NR
16	Manipur	NR	3247	0	NR	NR	NR	NR
17	Meghalaya	NR	1686	1199	850	NR	NR	NR
18	Mizoram	0	0	2193	329	NR	Nil	NR
19	Nagaland	NR	NR	864	1052	333	NR	NR
20	Odisha	0	29325	39714	36012	38438	41699	24213
21	Punjab	NR	690	12247	8319	7894	NR	NR
22	Rajasthan	0	25067	41940	36947	47043	31037	27905
23	Sikkim	NR	528	1165	304	362	124	Nil
24	Tamil Nadu	0	NR	43178	41672	43203	43198	42193
25	Telangana					87141	6409	8334
26	Tripura	0	2642	5031	2506	3740	2360	2314
27	Uttar Pradesh	NR	11141	14461	5560	2950	0	NR
28	Uttarakhand	0	6766	6955	13074	9830	5213	NR
29	West Bengal	NR	0	58321	36090	53448	32350	50061
30	Delhi	0	3734	12049	15796	8365	9425	NR
31	Andaman & Nicobar Islands	259	300	394	2858	596	1197	2914
32	Puducherry	0	1404	518	171	722	NR	NR
33	Chandigarh	0	1700	5953	3228	768	277	NR
34	Daman & Diu	0	NR	554	77	NR	414	NR
35	Dadra & Nagar Haveli	0	1104	1434	NR	NR	159	NR
36	Lakshadweep	NR	NR	0	NR	NR	NR	NR
Total		259	309749	644167	588971	616420	369260	282159

NR – Not Reported.